

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/45/2024 BLAPL/701/2024	DANARDENA DANDASENA VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	KUNDRA /103 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0001122/2023
2	D-BLAPL/1386/2024 BLAPL/702/2024	PRABHU CHARAN SWAIN VS STATE OF ODISHA	PARSURAM DAS VS	NIALI /345 /2023 J.M.F.C.,NIALI(Cuttack) GR/0000322/2023
3	D-BLAPL/2228/2024 BLAPL/703/2024	RAJ KUMAR MIRDHA VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	AMBABHONA /142 /2023 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000061/2023
4	D-BLAPL/2725/2024 BLAPL/704/2024	BADMUNU @ SHANKAR SAHU VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /261 /2016 ASST. SESSIONS JUDGE,SAMBALPUR(S ST/0000032/2022
5	D-BLAPL/2738/2024 BLAPL/705/2024	INDRARAM GOND VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KUNDEI /119 /2023 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000068/2023
6	D-BLAPL/2847/2024 BLAPL/706/2024	SARVESH PATEL VS STATE OF ODISHA	S.S.RAY (2) VS	MUNIGUDA /164 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000080/2023
7	D-BLAPL/2022/2024 BLAPL/707/2024	MAHENDRA MOHATO VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	BHAWANIPATNA SADAR /212 /2023 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000590/2023
8	D-BLAPL/2680/2024 BLAPL/708/2024	SANJIT SINGH VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000098/2023
9	D-BLAPL/2683/2024 BLAPL/709/2024	SURENDRA KUMAR NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOSAGUMUDA /147 /2023 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000085/2023
10	D-BLAPL/1878/2024 BLAPL/710/2024	SURENDRA NAIK VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	TARASINGI /281 /2023 A.D.J.,BHANJANAGAR(Ganjam) ST/0000234/2023
11	D-BLAPL/2041/2024 BLAPL/711/2024	UMASANKAR NAYAK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	NABARANGAPUR TOWN /431 /2023 A.D.J.,NAWARANGPUR(Nabarangapur) TR/0000059/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/2767/2024 BLAPL/712/2024	DAULAT PRASAD KASHYAP @ OMU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KESINGA /283 /2022 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000001/2023
13	D-BLAPL/2456/2024 BLAPL/713/2024	PANCHANAN BEHERA VS STATE OF ODISHA	AMITABH MISHRA VS	CUTTACK VIGILANCE /1 /2024 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR GR/0000001/2024
14	D-BLAPL/2799/2024 BLAPL/714/2024	SUKA @ HAREKRUSHNA MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /229 /2023 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000461/2023
15	D-BLAPL/2589/2024 BLAPL/715/2024	AGASTI SAHU VS STATE OF ODISHA(VIG.)	MOHENDRA KUMAR MOHAPATRO VS	KORAPUT VIGILANCE /3 /2024 SPL. JUDGE (VIG),BHAWANIPATNA(Kalahandi) GR/0000001/2024
16	D-BLAPL/2810/2024 BLAPL/716/2024	EMMANUEL NNAMANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CYBER CRIME AND E.O, BALASORE /4 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000324/2022
17	D-BLAPL/2801/2024 BLAPL/717/2024	RAKESH KUMAR MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR SADAR /325 /2021 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) CT/0000010/2022
18	D-BLAPL/2804/2024 BLAPL/718/2024	ANKIT PRATAP SINGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SEMILLIGUDA /14 /2024 ADDL.SESSIONS JUDGE CUM SPECIAL TR/0000012/2024
19	D-BLAPL/2594/2024 BLAPL/719/2024	NABIN PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DARINGBADI /130 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000081/2023
20	D-BLAPL/2836/2024 BLAPL/720/2024	BAPUN MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PATNA /66 /2023 AD-HOC ADDL.DIST.JUDGE,KEONJHAR Spl/0000029/2023
21	D-BLAPL/2806/2024 BLAPL/721/2024	SHIVAM KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SEMILLIGUDA /14 /2024 ADDL.SESSIONS JUDGE CUM SPECIAL TR/0000012/2024
22	D-BLAPL/2599/2024 BLAPL/722/2024	KHAGESWAR KAMILA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /207 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000171/2023
23	D-BLAPL/2617/2024	TANKADHAR RANA @ TANKA	SUSHANTA KUMAR JOSHI	BODEN /33 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/723/2024	VS STATE OF ODISHA	VS	A.D.J.,NAWAPARA(Nuapada) ST/000060/2023
24	D-BLAPL/899/2024 BLAPL/724/2024	KASHINATH BEHERA VS STATE OF ODISHA	SUMIT SEKHAR PATTANAİK VS	BALIPATNA /197 /2020 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000462/2020
25	D-BLAPL/976/2024 BLAPL/725/2024	SURENDRA JANI VS STATE OF ODISHA	NARASINGH BARAD VS	DASPALLA /114 /2023 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/000095/2023
26	D-BLAPL/2627/2024 BLAPL/726/2024	SABIR VS STATE OF ODISHA	BISWA RANJAN DAS VS	/ /0 3RD ADDL.SESSION JUDGE CUM SPL.JU 2(A)CC/000016/2022
27	D-BLAPL/2288/2024 BLAPL/727/2024	RAMINI @ RAMINI @ RAMIN PRASAD SINGH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	PURI SADAR /139 /2023 NYAYADHIKARI,PURI(Puri) GR/0000304/2023
28	D-BLAPL/2686/2024 BLAPL/728/2024	ANIL SONI VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./000028/2023
29	D-BLAPL/2408/2024 BLAPL/729/2024	SUSANTA KUMAR TRIPATHY VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	TOMANDO /220 /2022 J.M.F.C.,BHUBANESWAR(Khordha) CT/0005667/2022
30	D-BLAPL/2687/2024 BLAPL/730/2024	BISWAMBAR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPL.JUDGE,ANGUL(Anugul) Spl/0000084/2013
31	D-BLAPL/2850/2024 BLAPL/731/2024	RAJA NAYAK @ BABU VS STATE OF ODISHA	SARFARAZ AHMED VS	NAYAPALLI P.S. /221 /2023 AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0000349/2023
32	D-BLAPL/2692/2024 BLAPL/732/2024	MANAS KUMAR SAHOO VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHANDAGIRI P.S. /288 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000353/2023
33	D-BLAPL/2694/2024 BLAPL/733/2024	GOPINATH NAYAK @ GOPI VS STATE OF ODISHA	SAKTI PRASAD DAS VS	BADAGODA P.S. /361 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000351/2023
34	D-BLAPL/2465/2024 BLAPL/734/2024	PRANAKRISHNA CHHAYAL VS	PRASANTA KUMAR NANDA VS	MALKANGIRI /232 /2018 S.D.J.M.,MALKANGIRI(Malkangiri)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/2707/2024 BLAPL/735/2024	STATE OF ODISHA ANTARYAMI DIGAL VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	GR/0000570/2018 / /0 SPECIAL JUDGE, PHULBANI(Kandhamal)
36	D-BLAPL/2498/2024 BLAPL/736/2024	JENNALA HEMANTA KUMAR @ JAGAN @ J.HEMANT KUMAR VS STATE OF ODISHA	JNYANANANDA PANDA VS	2(A)CC/0000001/2024 BHAWANIPATNA SADAR /212 /2023 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA
37	D-BLAPL/2540/2024 BLAPL/737/2024	STATE OF ODISHA PRAKASH BINDHANI @ PRAKASH CHANDRA BINDHANI VS	SURYAKANTA DWIBEDI VS	CT/0000590/2023 PHIRINGIA /16 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal)
38	D-BLAPL/2802/2024 BLAPL/738/2024	STATE OF ODISHA DON @ RAJESH KUMAR BEHURIA VS	SRIDHAR RATH VS	Spl/0000021/2024 BARI /225 /2022 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu
39	D-BLAPL/2573/2024 BLAPL/739/2024	STATE OF ODISHA JADU @ JADUNATH BEHERA VS	SUSANTA KUMAR BARAL VS	CT/0000249/2023 BASUDEVPUR /733 /2023 J.M.F.C.,BASUDEVPUR(Bhadrak)
40	D-BLAPL/2859/2024 BLAPL/740/2024	STATE OF ODISHA SUMANTA MAHARANA VS	AMITAV TRIPATHY VS	GR/0001193/2023 ITAMATI /208 /2023 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH
41	D-BLAPL/2871/2024 BLAPL/741/2024	STATE OF ODISHA PRAKASH DEHURY @ PRAKASH CHANDRA DEHURY VS	AMITAV TRIPATHY VS	GR/0000743/2023 PHULBANI SADAR /155 /2022 SPECIAL JUDGE, PHULBANI(Kandhamal)
42	D-BLAPL/2885/2024 BLAPL/742/2024	STATE OF ODISHA VIJAY KUMAR JAISWAL VS	SATYABRATA PANDA VS	Spl/0000070/2022 / /0 A.D.J.,SAMBALPUR(Sambalpur)
43	D-BLAPL/2891/2024 BLAPL/743/2024	STATE OF ODISHA SUNIL KUMAR NAYAK VS	PRASANTA KUMAR NANDA VS	TR/0000093/2023 / /0 SPL.JUDGE, CHATRAPUR (GANJAM)(Ga
44	D-BLAPL/2575/2024 BLAPL/744/2024	STATE OF ODISHA CHANDAN MALLIK VS	SUSANTA KUMAR BARAL VS	2(A)CC/0000001/2024 DIGAPAHANDI /238 /2023 3RD ADDL.SESSION JUDGE CUM SPL.J
45	D-BLAPL/2900/2024 BLAPL/745/2024	STATE OF ODISHA SUBASH HARIJAN VS STATE OF ODISHA	SURYAKANTA DASH VS	Spl/0000046/2023 JEYPORE SADAR /373 /2022 A.D.J.,JEYPORE(Koraput) TR/0000074/2022

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/2614/2024 BLAPL/746/2024	PADMALOCHAN MALLICK VS STATE OF ODISHA	AMIT KUMAR NATH VS	KHANDAGIRI P.S. /459 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001438/2023
47	D-BLAPL/353/2024 BLAPL/747/2024	RAHUL MISHRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000016/2023
48	D-BLAPL/2399/2024 BLAPL/748/2024	PUSPALATA SUNANI VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	KORAPUT TOWN /235 /2023 S.D.J.M.,KORAPUT(Koraput) GR/0000709/2023
49	D-BLAPL/880/2024 BLAPL/749/2024	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	NANDANKANAN /174 /2023 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000564/2023
50	D-BLAPL/1512/2024 BLAPL/750/2024	AVINASH MAURYA VS STATE OF ODISHA	LAXMAN PRADHAN VS	ADVA /49 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000029/2023
51	D-BLAPL/2886/2024 BLAPL/751/2024	SESHADEV PRADHAN VS STATE OF ODISHA	SATYABRATA PANDA VS	MANAMUNDA /303 /2023 J.M.F.C.,KANTAMAL(Baudh) CT/0000441/2023
52	D-BLAPL/2005/2024 BLAPL/752/2024	VIKRAM SONONE VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	NANDAPUR /56 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000066/2023
53	D-BLAPL/2121/2024 BLAPL/753/2024	BHASKAR PADHI VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	BALUGAON P.S. /322 /2023 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000574/2023
54	D-BLAPL/2923/2024 BLAPL/754/2024	PREMDAN TAKRI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /184 /2003 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000148/2022
55	D-BLAPL/3018/2024 BLAPL/755/2024	MOHAN PADHI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	GOLANTHARA (BERHAMPUR) /466 /202 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0001620/2023
56	D-BLAPL/2105/2024 BLAPL/756/2024	UMA SHANKAR TANDI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /212 /2023 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000590/2023
57	D-BLAPL/2129/2024	SURESH MEHER	RAMDAS ACHARY	TUREIKELA /77 /2017

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/757/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000067/2027
58	D-BLAPL/2868/2024 BLAPL/758/2024	BASUDEV MEHER VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /27 /2024 SPECIAL JUDGE, KANTABANJI(Balangir) Spl/0000007/2024
59	D-BLAPL/2870/2024 BLAPL/759/2024	PRASANTA BHOI @ RAJU VS STATE OF ODISHA	GYANA RANJAN DHAL VS	CHANDAKA P.S. /297 /2023 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001348/2023
60	D-CMAPL/2241/2024 CMAPL/10/2024	RABINDRA NATH SAHOO VS JATADHARI MOHAPATRA	ADV. VS	// (//
61	D-CMAPL/1704/2024 CMAPL/9/2024	DR. PRASANTA KUMAR SAHOO @ SAHU VS STATE OF ODISHA	ADV VS	// (//
62	D-CMP/3267/2024 CMP/67/2024	BAIJAYANTI PRADHAN VS BISWANATH GAUDA	BIBEKANANDA BHUYAN VS	// J.M.F.C.,G.UDAYAGIRI(Kandhamal) CS/0000005/2023
63	D-CMP/3130/2024 CMP/68/2024	SRIKANTA BEHERA VS BHOLANATH BEHERA	NIRANJAN LENKA VS	// DISTRICT & SESIONS JUDGE,BARIPADA Fao/0000011/2023
64	D-CMP/3993/2024 CMP/69/2024	M/S. LAXMIPRIYA INFRACON, BBSR VS MISS NANDITA MISHRA	BANSHIDHAR BAUG VS	// A.D.J.,BHUBANESWAR(Khordha) CS/0001945/2021
65	D-CMP/3999/2024 CMP/70/2024	M/S. SWASTIK STEVEDORES PVT. LTD., CUTTACK VS KRUSHNA CHANDRA MOHAPATRA	BANSHIDHAR BAUG VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CMA/0000563/2012
66	D-CMP/3447/2024 CMP/71/2024	MAHESH KUMAR AGARWAL VS SUMANLAL LODHI	BAIBASWATA PANIGRAHI VS	// 1ST. A.D.J.,ROURKELA(Sundargarh) Fao/0000012/2023
67	D-CMP/3449/2024 CMP/72/2024	SITA DEVI BAGARIA VS RAMAWTAR BAGARIA	BAIBASWATA PANIGRAHI VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh) CMA/0000137/2022
68	D-CMP/3525/2024 CMP/73/2024	SUDESH THAKUR VS	SURYAKANTA DASH VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CMP/3411/2024 CMP/74/2024	DIPAK THAKUR BAPU NATH @ BAPU KUMAR NATH VS VARA RAMESH KUMAR	MAHESWAR MOHANTY VS	CS/0000527/2023 // CIVIL JUDGE (SD),MALKANGIRI(Malkangiri)
70	D-CMP/3262/2024 CMP/75/2024	SANDHYARANI PARIDA VS SULOCHANA SAHU	AMIT PRASAD BOSE VS	CS/0000028/2022 // DISTRICT & SESSIONS JUDGE,BHUBANESHWAR
71	D-CMP/4574/2024 CMP/76/2024	SANTOSH MAHARANA VS JAGANNATH MAHARANA	DIPTI RANJAN BHOKTA VS	RFA/0000280/2022 // CIVIL JUDGE (SD),NAWAPARA(Nuapada)
72	D-CONTC/2463/2024 CONTC/428/2024	VALENTINA RAY VS ARUN SARANGI, I.P.S.	TUSAR KUMAR MISHRA VS	CS/0000179/2017 // ()
73	D-CONTC/2141/2024 CONTC/429/2024	DHANANJAYA PRADHAN VS HEMANTA SHARMA, PRINCIPAL SECY. TO GOVT., INDUSTRIES DEPT.	ADV. VS	// ()
74	D-CONTC/1955/2024 CONTC/430/2024	AKSHAYA KUMAR PATTANAYAK VS ASHISH THAKARE, COLLECTOR CUM DISTRICT MAGISTRATE, KEONJHAR	ADV. VS	// ()
75	D-CONTC/3547/2024 CONTC/431/2024	MANORAMA MISHRA VS ANU GARG,I.A.S.	SIDHANT DAS VS	// ()
76	D-CONTC/3087/2024 CONTC/432/2024	KISHORE CHANDRA SWAIN VS SANGRAMJIT NAYAK, I.A.S.	NEELAKANTHA PANDA VS	// ()
77	D-CONTC/3091/2024 CONTC/433/2024	RAGHUNATH SAHU VS SANGRAMJIT NAYAK, I.A.S.	NEELAKANTHA PANDA VS	// ()
78	D-CONTC/3535/2024 CONTC/434/2024	ASHOK KUMAR SETHI VS ROHIT KUMAR LENKA,DIRECTOR OF HORTICULTURE,KRUSHIBHAWAN	ADV. VS	// ()
79	D-CONTC/1935/2024 CONTC/435/2024	PRADIP KUMAR DAS VS AMRUT RUTURAJ, COLLECTOR, KENDRAPARA	ADV. VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/2901/2024 CONTC/436/2024	LYSAINDER SAHOO VS PRAMOD KUMAR SARANGI, DISTRICT EDUCATION OFFICER, KANDHAMAL	ADV. VS	// 0 //
81	D-CONTC/2992/2024 CONTC/437/2024	PRASANTA KUMAR NAIK VS SATYABRATA SAHU, ADDL. CHIEF SECY. TO GOVT., FOREST AND ENVIORNMENT AND CLIMATE CHANGE DEPT.	ADV. VS	// 0 //
82	D-CONTC/3727/2024 CONTC/438/2024	SHYAMA SANKAR DASH VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
83	D-CONTC/1960/2024 CONTC/439/2024	DHABALESWAR SETHIA VS KARTIKA JALI, CHIEF EXECUTIVE OFFICER, BHAWANIPATNA	ADV. VS	// 0 //
84	D-CONTC/2003/2024 CONTC/440/2024	SUDARSAN BHOI VS ANU GARG, I.A.S.	ADV. VS	// 0 //
85	D-CONTC/2365/2024 CONTC/441/2024	BINODINI INFRASTRUCTURE PVT. LTD. VS VIR VIKRAM YADAV, I.A.S.	ADV. VS	// 0 //
86	D-CONTC/4261/2024 CONTC/442/2024	DHRUBA CHARAN SAMAL VS BIKRAM KESHARI PARIDA,O.A.S.(1)	ADV. VS	// 0 //
87	D-CONTC/3515/2024 CONTC/443/2024	BHABANI SHANKAR NAIK VS SRIKANT TARAI, O.A.S.(SS)	ADV. VS	// 0 //
88	D-CONTC/3786/2024 CONTC/444/2024	BISWESWAR PATTNAIK VS ARABINDA AGARAWAL,I.A.S.	ADV. VS	// 0 //
89	D-CONTC/3997/2024 CONTC/445/2024	HAREKRISHNA JENA VS ASWASTA S, COMMISSIONER CUM SECY. S AND ME DEPT.	ADV. VS	// 0 //
90	D-CONTC/3932/2024 CONTC/446/2024	ABODH KUMAR RAY VS ANU GARG, I.A.S.	ADV. VS	// 0 //
91	D-CONTC/3937/2024	PRAKASH CHANDRA RATH	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/447/2024	VS ANU GARG, I.A.S.	VS	0 //
92	D-CONTC/3304/2024 CONTC/448/2024	SACHIDANANDA PATTANAYAK VS ANU GARG, I.A.S	ADV. VS	// 0 //
93	D-CONTC/3286/2024 CONTC/449/2024	ASHOK KUMAR CHOUDHURY VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
94	D-CONTC/3012/2024 CONTC/450/2024	BIBEKANANDA DASH VS ARVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
95	D-CONTC/3009/2024 CONTC/451/2024	NIKHIL RANJAN MOHAPATRA VS ARVIND AGRAWAL, I.A.S.	GOPINATH SETHI VS	// 0 //
96	D-CONTC/2994/2024 CONTC/452/2024	DAYANIDHI PUROHIT VS SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
97	D-CONTC/2993/2024 CONTC/453/2024	BRAJA KISHORE PRADHAN@PADHAN VS SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
98	D-CONTC/2801/2024 CONTC/454/2024	SURESH CHANDRA MIRDHA VS SATYABRATA SAHU, COMMNR. CUM SECY. FOREST AND ENVIORNMENT DEPT.	ADV. VS	// 0 //
99	D-CONTC/2664/2024 CONTC/455/2024	BIMOL PRABHA RATHA VS MANOJ KUMAR MOHANTY, DIRECTOR OF ESTATES, GA AND PG DEPT.	SAIBRATA RATH VS	// 0 //
100	D-CONTC/1134/2024 CONTC/456/2024	SUNANDA KUMAR BAUG VS LINGARAJ PANDA, IAS	ADV. VS	// 0 //
101	D-CONTC/1132/2024 CONTC/457/2024	ARJUN KUMAR PRADHAN VS LINGARAJ PANDA, IAS	adv. VS	// 0 //
102	D-CONTC/1129/2024 CONTC/458/2024	SUDHAMAY JENA VS	ADV. VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/1127/2024 CONTC/459/2024	LINGARAJ PANDA, IAS BISWANATH MURMU VS	ADV. VS	// // ()
104	D-CONTC/1124/2024 CONTC/460/2024	LINGARAJ PANDA, IAS HARE KRUSHNA JENA VS	ADV. VS	// // ()
105	D-CONTC/2287/2024 CONTC/461/2024	LINGARAJ PANDA, IAS PRADEEP KUMAR SAHU VS	ADV. VS	// // ()
106	D-CONTC/3289/2024 CONTC/462/2024	RATNAKAR SIAL, ADDL. CHIEF ENGINEER, RWS AND S CIRCLE, BALASORE TARAMANI TOPNO @ SOFIARAJ GOUDA VS	ADV. VS	// // ()
107	D-CONTC/3284/2024 CONTC/463/2024	SHALINI PANDIT,I.A.S. SWARNA PRAVA DEI VS	ADV. VS	// // ()
108	D-CONTC/3201/2024 CONTC/464/2024	ASWATHY S., I.A.S. MAMATA NANDA VS	ADV. VS	// // ()
109	D-CONTC/3955/2024 CONTC/465/2024	BISWAJIT GHOSH,O.E.S(1) DR.SAROJ KUMAR KANUNGO VS	ADV. VS	// // ()
110	D-CONTR/2331/2024 CONTR/2/2024	ARABIND AGARWAL,I.A.S. KHAGENDRA SAHOO VS	ADV. VS	// // ()/
111	D-CRLA/2177/2024 CRLA/73/2024	SAGARIKA NATH,SUPERINTENDENT OF POLICE,BALASORE MOHAN KUMAR BHUYAN VS	GOKULANANDA MOHAPATRA VS	// // PANIKOILI /62 /2020 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000036/2020
112	D-CRLA/277/2024 CRLA/74/2024	STATE OF ODISHA GADAN @ SADANANDA NAG VS	PRAMOD KUMAR BOHIDAR VS	BOLANGIR SADAR /94 /2017 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000052/2017
113	D-CRLMC/2282/2024 CRLMC/188/2024	STATE OF ODISHA BINIT @ BINEET KUMAR PATEL VS	JAGABANDHU SAHU VS	LOISINGHA(BOLANGIR) /125 /2009 J.M.F.C.,LOISINGHA(BOLANGIR)(Balangir) GR/0000125/2009

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/1663/2024 CRLMC/189/2024	ULLASH CHANDRA DAS VS STATE OF ODISHA	AJAYA KUMAR JENA VS	LALBAG /206 /2021 1ST ADJ,CUTTACK(Cuttack) Spl/000022/2021 / /0
115	D-CRLMC/826/2024 CRLMC/190/2024	SUBHRANSHU SEKHAR RATH VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	S.D.J.M.,KHURDA(Khordha) ICC/0000287/2010 / /0
116	D-CRLMC/715/2024 CRLMC/191/2024	SUBHRANSHU SEKHAR RATH VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	S.D.J.M.,KHURDA(Khordha) ICC/0000200/2010 / /0
117	D-CRLMC/80/2024 CRLMC/192/2024	KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	S.S.RAY (2) VS	BHANJANAGAR /282 /2017 SPL. JUDGE(POCSO), BERHAMPUR(Gan) Spl/0000130/2017
118	D-CRLMC/3153/2024 CRLMC/193/2024	VIMAL KUMAR VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	CHANDRASEKHARPUR /324 /2021 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0003846/2021
119	D-CRLMP/2458/2024 CRLMP/115/2024	SUSHANTI TRIPATHY VS SUPERINTENDENT OF POLICE, EOW, CID, CRIME BRANCH, BBSR	BIGYAN KUMAR SHARMA VS	/ /0 () //
120	D-CRLMP/2455/2024 CRLMP/116/2024	RAMESH PRASAD PANDA VS SUPERINTENDENT OF POLICE, EOW, CID, CRIME BRANCH, BBSR	BIGYAN KUMAR SHARMA VS	/ /0 () //
121	D-CRLMP/2429/2024 CRLMP/117/2024	TIRU DAS VS STATE OF ODISHA	KABIRAJ PRADHAN VS	/ /0 () //
122	D-CRLMP/2109/2024 CRLMP/118/2024	BIJAYLAXMI MOHANTY VS STATE OF ODISHA	MONIKA SAMAL VS	/ /0 () //
123	D-CRLMP/1176/2024 CRLMP/119/2024	SIBANI SIMRAN VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	/ /0 () //
124	D-CRLMP/2480/2024 CRLMP/120/2024	MALLI DAS VS STATE OF ODISHA	KABIRAJ PRADHAN VS	/ /0 () //
125	D-CRLMP/1967/2024	M/S.MANAPPURAM FINANCE LTD., BBSR	T.K.J.SAMANTA	NAYAPALLI P.S. /255 /2020

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/121/2024	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/1965/2024 CRLMP/122/2024	M/S. MANAPPURAM FINANCE LTD., BBSR VS STATE OF ODISHA	T.K.J. SAMANTA VS	PHULBANI TOWN /6 /2023 () //
127	D-CRLMP/2212/2024 CRLMP/123/2024	SNEHASINI DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KUJANGA /472 /2023 () //
128	D-CRLMP/2736/2024 CRLMP/124/2024	NEETI KUSUM DAGARA VS STATE OF ODISHA	SAIBRATA RATH VS	/ /0 () //
129	D-CRLMP/2715/2024 CRLMP/125/2024	AUROSISH PANI VS STATE OF ODISHA	SAILABALA JENA VS	/ /0 () //
130	D-CRLMP/2048/2024 CRLMP/126/2024	MINAKETAN SAHANI VS STATE OF ODISHA	PADMANAVA JENA VS	/ /0 () //
131	D-CRLMP/2708/2024 CRLMP/127/2024	LAMBODAR ROUL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	/ /0 () //
132	D-CRLMP/2618/2024 CRLMP/128/2024	LOCHANI DAS VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	/ /0 () //
133	D-CRLMP/2865/2024 CRLMP/129/2024	DUKHISHYAM HEMBRAM VS SALGE HEMBRAM	SURYAKANTA DWIBEDI VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CMC/0000090/2019
134	D-CRLMP/2513/2024 CRLMP/130/2024	BASANTA KUMAR SAHU VS KUMARI BULBUL SAHU	PRAJIT KUMAR PRADHAN VS	/ /0 () //
135	D-CRLREV/1785/2024 CRLREV/24/2024	NARENDRA PALAI VS JAYASHREE NAYAK	PRABIR KUMAR RAY VS	/ /0 DISTRICT & SESSIONS JUDGE,JAGATSI CRA/0000011/2021
136	D-CRLREV/1635/2024 CRLREV/25/2024	TAPASWINEE DAS VS	RUDRA NARAYAN PARIJA VS	/ /0 S.D.M,KAPTIPADA(Mayurbhanj)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLREV/2279/2024 CRLREV/26/2024	KAMAL LOCHAN BHUYAN SURYAKANTA BEHERA VS STATE OF ODISHA	JNYANANANDA PANDA VS	CMC/0000059/2023 //0 A.D.J.,BHAWANIPATNA(Kalahandi) CRA/0000020/2009
138	D-CRLREV/2661/2024 CRLREV/27/2024	SHANTILATA BEHERA VS SECRETARY, JALAMANDUA, SERVICE CO-OPERATIVE SOCIETY,BHANDARIPOKHARI BRANCH,BHADRAK	PRADEEP KUMAR DAS VS	//0 A.D.J.,BHADRAK(Bhadrak) CRA/0000011/2013
139	D-CRLREV/2207/2024 CRLREV/28/2024	MAMATA DIWBEDY VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	CUTTACK VIGILANCE /48 /2022 SPL.JUDGE (VIG),CUTTACK(Cuttack) CRMC/0000004/2023
140	D-CRP/4606/2024 CRP/2/2024	SHYAMLATA AGRAWAL VS RAJ KUMAR SARAFF	SASWAT KUMAR ACHARYA VS	// DIST.& SESSIONS JUDGE,NAWAPARA(Cuttack) CS/0000001/2018
141	D-FAO/4454/2024 FAO/17/2024	SAUGAT SATPATHY VS COLLECTOR, KHURDA	SUSANTA KUMAR DASH VS	// DISTRICT & SESIONS JUDGE,BHUBANESHWAR GUAP/0000021/2023
142	D-MACA/782/2024 MACA/27/2024	BIJAYA NAIK VS MUNA NAIK	DEEPALI MAHAPATRA VS	// A.D.J.,ASKA(Ganjam) Mac/0000049/2020
143	D-MACA/3650/2024 MACA/28/2024	SANTILATA PRUSTY VS SHIJIT SINGH	PRADEEP KUMAR MISHRA VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0001343/2020
144	D-MATA/1802/2024 MATA/27/2024	VIKASH DHANCHOLIA VS RAJANI SHARMA	SUBHANKAR ROUT VS	// JUDGE, FAMILY COURT, JHARSGUDA(Cuttack) Mat/0000025/2021
145	D-MATA/4105/2024 MATA/28/2024	SUNITA SENAPATI VS BISMAYA MOHAPATRA	PRAFULLA KUMAR JENA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CMA/0000007/2024
146	D-MSA/3780/2024 MSA/1/2024	M/S S.J. DEVELOPERS AND HOUSING PVT. LTD. VS SECY.,ODISHA REAL ESTATE REGULATORY AUTHORITY.	PRABHU PRASANNA BEHERA VS	// ODISHA REAL ESTATE APPELLATE TRIBUNAL OREAT/0000113/2022
147	D-RPFAM/3883/2024 RPFAM/10/2024	CHITA RANJAN PRUSTY VS PRIYATAMA PRUSTY@PATRA	SOUMYA MISHRA VS	// JUDGE FAMILY COURT,PURI(Puri) Crp/0000060/2017

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-RPFAM/3309/2024 RPFAM/11/2024	MURALI MOHAN DAS VS JYOTI REKHA DAS	SARADA PRASAD DASH VS	// JUDGE FAMILY COURT, BARIPADA(Ma Cp/0000051/2021
149	D-RVWPET/1525/2024 RVWPET/5/2024	STATE OF ODISHA VS PRATIMA PADHY	MANOJ KUMAR KHUNTIA,A.G.A. VS	// () //
150	D-WA/3644/2024 WA/57/2024	STATE OF ODISHA VS BHIKARI CHARAN MOHANTY	RABI NARAYAN MISHRA,A.G.A. VS	// () //
151	D-WA/1767/2024 WA/58/2024	STATE OF ODISHA VS KAMINI BEHERA	BIPLAB MOHANTY, A.G.A. VS	// () //
152	D-WA/1592/2024 WA/59/2024	STATE OF ODISHA VS NIRUPAMA PATASANI	SASWAT DAS, A.G.A. VS	// () //
153	D-WA/1623/2024 WA/60/2024	STATE OF ODISHA VS PRAVANJANI PRADHAN	SANGRAM JENA,A.G.A. VS	// () //
154	D-WA/1649/2024 WA/61/2024	STATE OF ODISHA VS BIJOYLAXMI BEHERA	SANGRAM JENA, A.G.A. VS	// () //
155	D-WA/1696/2024 WA/62/2024	STATE OF ODISHA VS BAIDYANATH MAJHI	BIPLAB MOHANTY, A.G.A. VS	// () //
156	D-WA/3787/2024 WA/63/2024	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS MIRZA FAKRUDDIN BAIG	MANOJA KUMAR KHUNTIA VS	// () //
157	D-WA/1822/2024 WA/64/2024	STATE OF ODISHA VS PURANDAR NAIK	BIPLAB MOHANTY, A.G.A. VS	// () //
158	D-WA/3720/2024 WA/65/2024	STATE OF ODISHA VS RABINDRA PATRA	BIPLAB MOHANTY,A.G.A. VS	// () //
159	D-WA/1828/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/66/2024	VS SUBRAT KUMAR SWAIN	VS	0 //
160	D-WA/1711/2024 WA/67/2024	ITISHREE SWAIN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
161	D-WA/1703/2024 WA/68/2024	ITISHREE SWAIN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
162	D-WA/2950/2024 WA/69/2024	STATE OF ODISHA VS SANJUKTA SARANGI	BIPLAB MOHANTY,A.G.A VS	// 0 //
163	D-WA/758/2024 WA/70/2024	STATE OF ODISHA VS SUSAMA MOHANTY	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
164	D-WA/1600/2024 WA/71/2024	STATE OF ODISHA VS SUJATA BEHERA	SANGRAM JENA,A.G.A VS	// 0 //
165	D-WA/1686/2024 WA/72/2024	STATE OF ODISHA VS MANAS KUMAR NAYAK	BIPLAB MOHANTY,A.G.A VS	// 0 //
166	D-WA/1618/2024 WA/73/2024	STATE OF ODISHA VS SUJATA ROUT	BIPLAB MOHANTY, A.G.A. VS	// 0 //
167	D-WA/1644/2024 WA/74/2024	STATE OF ODISHA VS HELEN NAYAK	BIPLAB MOHANTY,A.G.A VS	// 0 //
168	D-WA/1642/2024 WA/75/2024	STATE OF ODISHA VS CHITTARANJAN OJHA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
169	D-WA/1625/2024 WA/76/2024	STATE OF ODISHA VS ROHINEE BUDHIA	SANGRAM JENA,A.G.A VS	// 0 //
170	D-WA/1663/2024 WA/77/2024	STATE OF ODISHA VS	BIPLAB MOHANTY,A.G.A VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/2832/2024 WP(C)/2141/2024	BHABANI SANKAR PATI GADADHAR MUDULI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// // 0 //
172	D-WP(C)/3608/2024 WP(C)/2142/2024	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
173	D-WP(C)/3577/2024 WP(C)/2143/2024	RASMITA PANDA @ MAHAPATRA VS STATE OF ODISHA	PRAVAT KUMAR MOHANTY VS	// 0 //
174	D-WP(C)/3606/2024 WP(C)/2144/2024	RABI MAJHI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
175	D-WP(C)/3565/2024 WP(C)/2145/2024	GANAPATI ISHAWRA BEHERA @ GANAPATI BEHERA VS CT AND GST OFFICER, BALASORE	SUBHASIS PANDA VS	// 0 //
176	D-WP(C)/3436/2024 WP(C)/2146/2024	STATE BANK OF INDIA, CUTTACK VS DIST. MAGISTRATE AND COLLECTOR, CUTTACK	BIBHU PRASAD DAS VS	// 0 //
177	D-WP(C)/1627/2024 WP(C)/2147/2024	RASHMI RANJAN DASH VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
178	D-WP(C)/1757/2024 WP(C)/2148/2024	ALUPATI MAHESWAR PATRO VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
179	D-WP(C)/3639/2024 WP(C)/2149/2024	JHARANA DAS VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
180	D-WP(C)/3994/2024 WP(C)/2150/2024	SARMILA BEHERA VS SUB-COLLECTOR, BBSR	TRIBIKRAM MAHAPATRA VS	// 0 //
181	D-WP(C)/3933/2024 WP(C)/2151/2024	BASANTI SAHOO VS TAHASILDAR, ATHAGARH	SUBASH CHANDRA ACHARYA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/3607/2024 WP(C)/2152/2024	TITUS NAZARENE KUJUR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
183	D-WP(C)/1977/2024 WP(C)/2153/2024	LAXMIDHAR KISAN VS UNION OF INDIA	SUBHRANSU THAKUR VS	// 0 //
184	D-WP(C)/4243/2024 WP(C)/2154/2024	GANESWAR SAHOO VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
185	D-WP(C)/2584/2024 WP(C)/2155/2024	GUPTESWAR DIGAL VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
186	D-WP(C)/3791/2024 WP(C)/2156/2024	RANJIT MAHAPATRA VS THE TAHASILDAR, BBSR	ANINDYA KUMAR MISHRA VS	// 0 //
187	D-WP(C)/3893/2024 WP(C)/2157/2024	RAGHUNATH BEHERA VS STATE OF ODISHA	M. BALAKRISHNA RAO VS	// 0 //
188	D-WP(C)/3556/2024 WP(C)/2158/2024	CHINMAYEE MOHAPATRA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
189	D-WP(C)/4409/2024 WP(C)/2159/2024	SATYANARAYANI SETHI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
190	D-WP(C)/3175/2024 WP(C)/2160/2024	SARASWATI SHISHU MANDIR PARICHALANA SAMITI, MAYURBHANJ VS CENTRAL BOARD OF DIRECT TAXES, NEW DELHI	CHITRASEN PARIDA VS	// 0 //
191	D-WP(C)/2848/2024 WP(C)/2161/2024	NARENDRA KUMAR RAY CHOUDHURY VS THE CHIEF MANAGER, SBI, MAIN BRANCH, PURI	SUBHRANSU THAKUR VS	// 0 //
192	D-WP(C)/2020/2024 WP(C)/2162/2024	NARAHARI OJHA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
193	D-WP(C)/725/2024	ABHIMANYU MOHARANA	ASWINI MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2163/2024	VS THE COLLECTOR, CUTTACK	VS	0 //
194	D-WP(C)/841/2024 WP(C)/2164/2024	LAXMIPRIYA PATRO VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
195	D-WP(C)/3790/2024 WP(C)/2165/2024	SHAKTI SANKAR BOXI VS UNION OF INDIA	SIDHARTH PRASAD DAS VS	// 0 //
196	D-WP(C)/1220/2024 WP(C)/2166/2024	SUSHAMA SETHI VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
197	D-WP(C)/1319/2024 WP(C)/2167/2024	POWER GRID CORPORATION OF INDIA LTD., BBSR VS JAYARAM SWAIN	ADITYA NARAYAN DAS VS	// 0 //
198	D-WP(C)/2614/2024 WP(C)/2168/2024	MANOJ KUMAR DEBATA VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //
199	D-WP(C)/2709/2024 WP(C)/2169/2024	KESHAB CHANDRA BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
200	D-WP(C)/2632/2024 WP(C)/2170/2024	M/S. MAGNUM SEA FOODS LTD. BBSR VS STATE OF ODISHA	SUNSHINE ANAND SWAIN VS	// 0 //
201	D-WP(C)/3972/2024 WP(C)/2171/2024	RASHMITA TOPPO VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
202	D-WP(C)/3646/2024 WP(C)/2172/2024	M/S JAY MAA RAMCHANDI PADDY, SUBARNAPUR VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
203	D-WP(C)/4330/2024 WP(C)/2173/2024	SUKANTA MOHAPATRA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
204	D-WP(C)/3649/2024 WP(C)/2174/2024	M/S OM SHREE GURUCHARAN RICE MILL, SUNDARGARH VS	SOUMYA RANJAN MOHANTY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/3830/2024 WP(C)/2175/2024	STATE OF ODISHA GOBINDA CHANDRA POLAI VS	BISWABIHARI MOHANTY VS	// // 0
206	D-WP(C)/4326/2024 WP(C)/2176/2024	STATE OF ODISHA MADHABA CHANDRA NAYAK VS	JITENDRA KUMAR MISHRA (2) VS	// // 0
207	D-WP(C)/4173/2024 WP(C)/2177/2024	STATE OF ODISHA KUNI PRAVA PUHAN VS	RAMESH KUMAR SAHU VS	// // 0
208	D-WP(C)/4321/2024 WP(C)/2178/2024	STATE OF ODISHA RASMITA KUMARI MOHANTY VS	SWAPNIL ROY VS	// // 0
209	D-WP(C)/4538/2024 WP(C)/2179/2024	STATE OF ODISHA PRAVAKAR SWAIN VS	MANAS PATI VS	// // 0
210	D-WP(C)/3968/2024 WP(C)/2180/2024	STATE OF ODISHA DR. SUMAN KUMARI JOSHI VS	BISWABIHARI MOHANTY VS	// // 0
211	D-WP(C)/733/2024 WP(C)/2181/2024	STATE OF ODISHA SAHDYAP KUMAR PADHI VS	ASHIS KUMAR MISHRA VS	// // 0
212	D-WP(C)/2609/2024 WP(C)/2182/2024	STATE OF ODISHA PRADIP KUMAR BARIK VS	DEEPAK KUMAR PANI VS	// // 0
213	D-WP(C)/3982/2024 WP(C)/2183/2024	STATE OF ODISHA HARI SANKAR NAYAK VS	SATYAJIT MOHAPATRA VS	// // 0
214	D-WP(C)/932/2024 WP(C)/2184/2024	STATE OF ODISHA AJAY KETAN MOHANTY VS	SHIB SHANKAR MOHANTY VS	// // 0
215	D-WP(C)/4519/2024 WP(C)/2185/2024	THE TAHASILDAR, SUNDARGARH N. MOHAN REDDY VS	AMIYA KUMAR CHHATOI VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/3172/2024 WP(C)/2186/2024	SANJIB KUMAR JENA VS CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD., CHENNAI	AMIT PRASAD BOSE VS	// 0 //
217	D-WP(C)/2521/2024 WP(C)/2187/2024	BAIKUNTHANATH PANIGRAHI VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
218	D-WP(C)/2519/2024 WP(C)/2188/2024	BHANUMATI DEI VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
219	D-WP(C)/2518/2024 WP(C)/2189/2024	DHIREN KUMAR SINGH VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
220	D-WP(C)/2514/2024 WP(C)/2190/2024	JYOTSNAMAYEE SETHI VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
221	D-WP(C)/2554/2024 WP(C)/2191/2024	ASHIS KUMAR KARNA VS CHIEF CONSTRUCTION ENGINEER PHULBANI (R AND B) CIRCLE	PREETAM MISHRA VS	// 0 //
222	D-WP(C)/2529/2024 WP(C)/2192/2024	TRUPTI PATTANAIK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
223	D-WP(C)/4137/2024 WP(C)/2193/2024	GOPAL CHANDRA MONDAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
224	D-WP(C)/2527/2024 WP(C)/2194/2024	BIJAYA KUMAR NARENDRA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
225	D-WP(C)/2523/2024 WP(C)/2195/2024	SUCHITRA MISHRA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
226	D-WP(C)/4338/2024 WP(C)/2196/2024	M/S ANDHRA PAPER LTD.(APL), ANDHRA PRADESH VS MAHANADI COALFIELDS LTD., SAMBALPUR	SOUMYA MISHRA VS	// 0 //
227	D-WP(C)/3709/2024	BASANTI DEVI	HEMANTA KUMAR MUND	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2197/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/2520/2024 WP(C)/2198/2024	BIRANCHI KUMAR PATALSINGH VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
229	D-WP(C)/3931/2024 WP(C)/2199/2024	BHISMA BACHHA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //
230	D-WP(C)/3531/2024 WP(C)/2200/2024	ROMANCHALA GANDA VS COLLECTOR CUM SPECIAL LAND ACQUISITION OFFICER	ASIT KUMAR PATTNAIK VS	// 0 //
231	D-WP(C)/3249/2024 WP(C)/2201/2024	M/S. ISWAR FOOD PRODUCTS, DUNGRI PALI VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
232	D-WP(C)/3719/2024 WP(C)/2202/2024	SRIKANTA MOHANTY VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
233	D-WP(C)/3405/2024 WP(C)/2203/2024	KUMAR DEBADUTTA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
234	D-WP(C)/4557/2024 WP(C)/2204/2024	DR.ARUPAM MAHAPATRO VS DEPT OF HEPATOLOGY, SCB COLLEGE	TANMAY MISHRA VS	// 0 //
235	D-WP(C)/2626/2024 WP(C)/2205/2024	DR.PRASANNA KUMAR PRASAD VS SECRETARY HIGHER EDUCATION DEPT.	SANDYARANI PANI VS	// 0 //
236	D-WP(C)/3382/2024 WP(C)/2206/2024	MITHUN DAS VS UNION OF INDIA	SATYAJIT MOHAPATRA VS	// 0 //
237	D-WP(C)/2246/2024 WP(C)/2207/2024	SHALINI MAHAPATRA VS NALINI SRINIVAS PENUMALLA	ABHILASH MISHRA VS	// 0 //
238	D-WP(C)/2239/2024 WP(C)/2208/2024	NABIN BINDHANI VS	ABHILASH MISHRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/4072/2024 WP(C)/2209/2024	STATE OF ODISHA LILU KISHORE JENA VS THE STATE OF ODISHA	SUNIL KUMAR PANDA VS	// // 0 //
240	D-WP(C)/4058/2024 WP(C)/2210/2024	TAPAS KUMAR JENA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
241	D-WP(C)/3431/2024 WP(C)/2211/2024	M/S M.P. CONSTRUCTIONS, CUTTACK VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// 0 //
242	D-WP(C)/3717/2024 WP(C)/2212/2024	DINABANDHU MALLICK VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
243	D-WP(C)/3161/2024 WP(C)/2213/2024	SAROJ BEHERA VS STATE OF ODISHA	KALPATARU ROUT VS	// 0 //
244	D-WP(C)/3395/2024 WP(C)/2214/2024	BIJAYA KUMAR NANDA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
245	D-WP(C)/3714/2024 WP(C)/2215/2024	BISHNU CHARAN SARANGI VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
246	D-WP(C)/3394/2024 WP(C)/2216/2024	GAGANESWAR BEMAL VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
247	D-WP(C)/3710/2024 WP(C)/2217/2024	NIRANJAN SINGH VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
248	D-WP(C)/3495/2024 WP(C)/2218/2024	AUM SAI COLLEGE OF PARAMEDICAL, BERHAMPUR, GANJAM VS ODISHA UNIVERSITY OF HEALTH SCIENCES, BBSR	SIDHESWAR MALLIK VS	// 0 //
249	D-WP(C)/2209/2024 WP(C)/2219/2024	DEEPAK KUMAR KHUNTIA VS THE CHIEF GENERAL MANAGER IN CHARGE DEPT. OF BANKING OPERATION AND DEVELOPMENT, RBI, MUMBAI	SUSANTA KUMAR BARAL VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/4069/2024 WP(C)/2220/2024	PRAVAT KUMAR BARIK VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// 0 //
251	D-WP(C)/3967/2024 WP(C)/2221/2024	RAMESH CHANDRA DASH VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
252	D-WP(C)/3631/2024 WP(C)/2222/2024	SATYASHRI MOHAPATRA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
253	D-WP(C)/3484/2024 WP(C)/2223/2024	SATYABHAMA BEHERA VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
254	D-WP(C)/2322/2024 WP(C)/2224/2024	TRINATH SAHOO VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
255	D-WP(C)/3393/2024 WP(C)/2225/2024	NRUPAJ PASAYAT VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
256	D-WP(C)/3603/2024 WP(C)/2226/2024	SUJIT KUMAR BADHAI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
257	D-WP(C)/3946/2024 WP(C)/2227/2024	RASMITA PAL VS COLLECTOR, BALASORE	BIBHUTI RANJAN MOHANTY VS	// 0 //
258	D-WP(C)/3483/2024 WP(C)/2228/2024	DIPTI PANDA VS THE STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
259	D-WP(C)/1214/2024 WP(C)/2229/2024	NIDHI MEHER VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
260	D-WP(C)/3406/2024 WP(C)/2230/2024	SRIDHAR MOHAPATRA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
261	D-WP(C)/3476/2024	DAITARI NAYAK	SATYABRATA MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2231/2024	VS GOVT. OF ODISHA	VS	0 //
262	D-WP(C)/3421/2024 WP(C)/2232/2024	HARIHAR MALLIK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
263	D-WP(C)/3390/2024 WP(C)/2233/2024	DAMODAR BHOI VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
264	D-WP(C)/3409/2024 WP(C)/2234/2024	KIRAN KUMAR MISHRA VS BRANCH MANAGER, INDIAN OVERSEAS BANK, JAJPUR	SATRUGHNA DASH (A) VS	// 0 //
265	D-WP(C)/669/2024 WP(C)/2235/2024	SURYAKANTA MALLICK VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
266	D-WP(C)/4403/2024 WP(C)/2236/2024	SURYANARAYAN MOHANTY @ DALAI VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
267	D-WP(C)/3964/2024 WP(C)/2237/2024	HAMALATA GHOSH VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
268	D-WP(C)/3562/2024 WP(C)/2238/2024	LELIN PRASAD DAS VS RAIL VIKAS NIGAM LTD., NEW DELHI	BISWAJIT NAYAK VS	// 0 //
269	D-WP(C)/2621/2024 WP(C)/2239/2024	HAMID HASAN KHAN VS THE SECY, DEPTT. OF HIGHER EDUCATION, ODISHA.	SANDHYARANI PANI VS	// 0 //
270	D-WP(C)/656/2024 WP(C)/2240/2024	KABITA NAYAK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
271	D-WP(C)/4393/2024 WP(C)/2241/2024	BISHNU MUDULI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
272	D-WP(C)/4471/2024 WP(C)/2242/2024	NETAJEE MAHANANDA VS	SUCHETA GUMANSINH VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/2966/2024 WP(C)/2243/2024	STATE OF ODISHA MONALISA LENKA VS RAIL VIKAS NIGAM LTD.(RVNL), NEW DLEHI	BISWAJIT NAYAK VS	// // 0 //
274	D-WP(C)/4314/2024 WP(C)/2244/2024	KAMALESH MOHANTA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
275	D-WP(C)/4396/2024 WP(C)/2245/2024	SUBODHA CHANDRA SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
276	D-WP(C)/4296/2024 WP(C)/2246/2024	RAJKISHORE PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
277	D-WP(C)/4386/2024 WP(C)/2247/2024	PRADEEP KUMAR GIRI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
278	D-WP(C)/1105/2024 WP(C)/2248/2024	KARUNAKAR PANDA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //
279	D-WP(C)/2253/2024 WP(C)/2249/2024	CHITTA RANJAN GIRI VS THE BRANCH MANAGER, UNION BANK OF INDIA, KEONJHAR	DEBASIS MITRA VS	// 0 //
280	D-WP(C)/4277/2024 WP(C)/2250/2024	FAKIR CHARAN PANIGRAHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
281	D-WP(C)/4399/2024 WP(C)/2251/2024	KALPANA NARENDRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
282	D-WP(C)/3463/2024 WP(C)/2252/2024	JAYASHREE NAYAK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
283	D-WP(C)/3423/2024 WP(C)/2253/2024	BAIDHAR BEHERA VS STATE OF ODISHA	SANJAY KUMAR DAS 2 VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/4274/2024 WP(C)/2254/2024	BICHITRANANDA DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
285	D-WP(C)/3462/2024 WP(C)/2255/2024	LAXMIDHARA MOHANTY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
286	D-WP(C)/4258/2024 WP(C)/2256/2024	JAGANNATH KAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
287	D-WP(C)/4290/2024 WP(C)/2257/2024	DHIRENDRA KUMAR ROUT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
288	D-WP(C)/3467/2024 WP(C)/2258/2024	TRINATH GOUDA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
289	D-WP(C)/4534/2024 WP(C)/2259/2024	ABHILASH BRAHMA VS STATE OF ODISHA	UMARANI PANDA VS	// 0 //
290	D-WP(C)/4269/2024 WP(C)/2260/2024	DOLAGOBINDA DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
291	D-WP(C)/3388/2024 WP(C)/2261/2024	RAJANI KANTA PADHY VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
292	D-WP(C)/4392/2024 WP(C)/2262/2024	NANDITA BARIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
293	D-WP(C)/4560/2024 WP(C)/2263/2024	PRITAM PATEL VS UNION OF INDIA	UMESH CHANDRA MOHANTY VS	// 0 //
294	D-WP(C)/3385/2024 WP(C)/2264/2024	BHUPAL CHANDRA BEHERA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
295	D-WP(C)/4685/2024	DR. ASHOK KUMAR DAS	LALIT KUMAR MAHARANA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2265/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/2343/2024 WP(C)/2266/2024	RAMA CHANDRA PARIDA VS CUTTACK CENTRAL CO OPERATIVE BANK LTD., CUTTACK	PRAMOD KUMAR NAYAK VS	// 0 //
297	D-WP(C)/1992/2024 WP(C)/2267/2024	RAKESH PRADHAN VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
298	D-WP(C)/4283/2024 WP(C)/2268/2024	BANAMALI LENKA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
299	D-WP(C)/4520/2024 WP(C)/2269/2024	MAHABIR PRASAD AGARWALLA VS EE (ELECT.) TPNODL, BARIPADA	SUSANTA KUMAR DASH VS	// 0 //
300	D-WP(C)/4318/2024 WP(C)/2270/2024	RAMESH CHANDRA PRUSTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
301	D-WP(C)/4317/2024 WP(C)/2271/2024	DR. SURESH CHANDRA DAS VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
302	D-WP(C)/2717/2024 WP(C)/2272/2024	PANCHANAN KUANRA VS THE S.D.O.(ELECT), TPCODL, JAIPUR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
303	D-WP(C)/3194/2024 WP(C)/2273/2024	ANJALI UDYOG, CUTTACK VS INDIAN OVERSEAS BANK, BBSR	SATRUGHNA DASH (A) VS	// 0 //
304	D-WP(C)/4311/2024 WP(C)/2274/2024	DAITARI SETHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
305	D-WP(C)/4306/2024 WP(C)/2275/2024	NARAHARI JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
306	D-WP(C)/4315/2024 WP(C)/2276/2024	HARIHAR NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/4411/2024 WP(C)/2277/2024	STATE OF ODISHA KANHU CHARAN MOHANTA VS	JYOTI RANJAN KHUNTIA VS	// // 0
308	D-WP(C)/4645/2024 WP(C)/2278/2024	STATE OF ODISHA JITENDRA KUMAR SAHOO VS	SARBESWAR SAHOO VS	// // 0
309	D-WP(C)/4304/2024 WP(C)/2279/2024	STATE OF ODISHA LOKANATH MISHRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
310	D-WP(C)/4300/2024 WP(C)/2280/2024	STATE OF ODISHA RABINDRANATH SENAPATI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
311	D-WP(C)/4303/2024 WP(C)/2281/2024	STATE OF ODISHA GUNAMANI KAR VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
312	D-WP(C)/4288/2024 WP(C)/2282/2024	STATE OF ODISHA DURYODHAN BHUYAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
313	D-WP(C)/4106/2024 WP(C)/2283/2024	STATE OF ODISHA DINGAR KUMBHAR VS	JAYADEBA BEHERA VS	// // 0
314	D-WP(C)/2644/2024 WP(C)/2284/2024	STATE OF ODISHA SANDHYARANI SAHOO VS	SAMEER KUMAR DAS VS	// // 0
315	D-WP(C)/4188/2024 WP(C)/2285/2024	STATE OF ODISHA ADHIKARI KASHINATH DAS VS	RAMAKANTA MOHANTY VS	// // 0
316	D-WP(C)/4684/2024 WP(C)/2286/2024	STATE OF ODISHA BAIRAGI CHARAN KHATUA VS	LAMBODAR PRADHAN VS	// // 0
317	D-WP(C)/4388/2024 WP(C)/2287/2024	THE TAHASILDAR, MAHAKALAPARA SAKETI VENKATA RAO VS	ULLASH CHANDRA MOHANTY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/4674/2024 WP(C)/2288/2024	KHIROD CHANDRA DAS VS THE TAHASILDAR, TANGI CHOUDWAR	LAMBODAR PRADHAN VS	// 0 //
319	D-WP(C)/4667/2024 WP(C)/2289/2024	NITYANANDA BEHERA VS THE TAHASILDAR, MARSHAGHAI	LAMBODAR PRADHAN VS	// 0 //
320	D-WP(C)/4522/2024 WP(C)/2290/2024	AJAYA KUMAR DAS VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
321	D-WP(C)/3131/2024 WP(C)/2291/2024	KARENDRA NAYAK VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// 0 //
322	D-WP(C)/4027/2024 WP(C)/2292/2024	PRADIP KUMAR SAHOO VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
323	D-WP(C)/4209/2024 WP(C)/2293/2024	DAYANIDHI DAS VS GOVT. OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
324	D-WP(C)/3782/2024 WP(C)/2294/2024	SURESH CHANDRA PARIJA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
325	D-WP(C)/4681/2024 WP(C)/2295/2024	SARASWATI MANDAL VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
326	D-WP(C)/4677/2024 WP(C)/2296/2024	NAKULA MAITY VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
327	D-WP(C)/3605/2024 WP(C)/2297/2024	SAROJ KUMAR AGASTI VS COLLECTOR, NABARANGPUR	TUKUNA KUMAR MISHRA VS	// 0 //
328	D-WP(C)/4197/2024 WP(C)/2298/2024	DILIP KUMAR PANDA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
329	D-WP(C)/3558/2024	MAHABIR PRASADA MISHRA	SUSHANT KUMAR PRADHAN	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2299/2024	VS UNION OF INDIA	VS	() //
330	D-WP(C)/4495/2024 WP(C)/2300/2024	SUNIL KUMAR DAS VS THE DISTRICT COLLECTOR, DHENKANAL	BISHNU BRATA SINGH VS	// () //
331	D-WP(C)/2930/2024 WP(C)/2301/2024	SUSANTA KUMAR RATH VS STATE OF ODISHA	SUSANTA KUMAR PRADHAN 2 VS	// () //
332	D-WPCRL/2180/2024 WPCRL/5/2024	NANDINI BEHERA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //
333	D-WPCRL/1722/2024 WPCRL/6/2024	KSHMANIDHI MEHER VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	LOISINGHA(BOLANGIR) /5 /2018 () //
334	D-WPCRL/763/2024 WPCRL/7/2024	JITA GADITA VS STATE OF ODISHA	SATYA PRAKASH MAHAPATRA VS	BHATILI /301 /2023 () //
335	D-ABLAPL/111/2024 ABLAPL/921/2024	BIBHU PRADHAN VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	BHOGRAI /444 /2023 () //
336	D-ABLAPL/694/2024 ABLAPL/922/2024	BALARAM BEHERA VS STATE OF ODISHA	SAMBIT RAY VS	BALIANTA P.S. /399 /2023 () //
337	D-ABLAPL/196/2024 ABLAPL/923/2024	BASANTI DASH VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	KENDRAPARA SADAR /325 /2023 () //
338	D-ABLAPL/936/2024 ABLAPL/924/2024	HEMANTA DAS VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	BHUBAN /363 /2021 () //
339	D-ABLAPL/2551/2024 ABLAPL/925/2024	CHANDAN KUMAR SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	BRAJARAJNAGAR /30 /2024 () //
340	D-ABLAPL/1440/2024 ABLAPL/926/2024	DEBASIS MISHRA VS	CHIRANJAYA MOHANTY VS	MANCHESWAR P.S. /495 /2023 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/2435/2024 ABLAPL/927/2024	STATE OF ODISHA ABHIMANYU SAHU VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// BANARAPAL /341 /2023 ()
342	D-ABLAPL/1627/2024 ABLAPL/928/2024	BALUNKI PARIDA @ BALUNKA PARIDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// JODAPADAR /214 /2023 ()
343	D-ABLAPL/1565/2024 ABLAPL/929/2024	BABAN CHARAN NAYAK VS STATE OF ODISHA	ASIT KUMAR JENA VS	// DHARMASALA /44 /2024 ()
344	D-ABLAPL/1630/2024 ABLAPL/930/2024	GANGADHAR PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// BASELI SAHI PS /266 /2023 ()
345	D-ABLAPL/1626/2024 ABLAPL/931/2024	PRATAP PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /173 /2023 ()
346	D-ABLAPL/2451/2024 ABLAPL/932/2024	KRUSHNA PANGI VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	// Judambo /6 /2023 ()
347	D-ABLAPL/2191/2024 ABLAPL/933/2024	RADHA RANI KAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	// BADACHANA /372 /2023 ()
348	D-ABLAPL/2238/2024 ABLAPL/934/2024	DILIP KUMAR PRADHAN @ GOPI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// KONARK /5 /2024 ()
349	D-ABLAPL/2477/2024 ABLAPL/935/2024	HIMANSHU DANDASENA @ HIMANSU DANDASENA VS STATE OF ODISHA	JNYANANANDA PANDA VS	// JUNAGARH /138 /2019 ()
350	D-ABLAPL/2484/2024 ABLAPL/936/2024	DEEPAK PANIGRAHI VS STATE OF ODISHA	SATYABRATA PANDA VS	// BIJEPUR /16 /2024 ()
351	D-ABLAPL/2240/2024 ABLAPL/937/2024	SHASHIKANTA DAS VS STATE OF ODISHA	BASANTA KUMAR DAS VS	// REMUNA /227 /2023 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/2295/2024 ABLAPL/938/2024	DINESH BAG @ CHANDAN BAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /12 /2024 () //
353	D-ABLAPL/2510/2024 ABLAPL/939/2024	MADHAB GADAKA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	CHANDRAPUR /62 /2021 () //
354	D-ABLAPL/2355/2024 ABLAPL/940/2024	SAROJ KUMAR TRIPATHY @ PANCHUA VS STATE OF ODISHA	ASTARAG TRIPATHY VS	DERABIS /5 /2024 () //
355	D-ABLAPL/2516/2024 ABLAPL/941/2024	BIMBADHAR MALIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	SORO /40 /2024 () //
356	D-ABLAPL/2542/2024 ABLAPL/942/2024	ASHALATA BALIARSINGH VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /38 /2020 () //
357	D-ABLAPL/2517/2024 ABLAPL/943/2024	NARENDRA SWAIN @ NARENDRA KUMAR SWAIN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BAIDYANATHPUR /561 /2023 () //
358	D-ABLAPL/2543/2024 ABLAPL/944/2024	KIRAN MAHANANDIA VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /38 /2020 () //
359	D-ABLAPL/2531/2024 ABLAPL/945/2024	RANJIT SINGH @ RANJIT KUMAR SINGH VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BANHARPALI /15 /2024 () //
360	D-ABLAPL/2532/2024 ABLAPL/946/2024	GITANJALI PRADHAN @ GEETANJALI PRADHANI VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /38 /2020 () //
361	D-ABLAPL/2556/2024 ABLAPL/947/2024	SUBODH GUAL VS STATE OF ODISHA	DEBADATTA MOHANTY VS	BARGARH /677 /2023 () //
362	D-ABLAPL/2539/2024 ABLAPL/948/2024	RUDRAKANT DAS VS STATE OF ODISHA	ANUPAM RATH VS	/ /0 () //
363	D-ABLAPL/2570/2024	TINKU @ DHIRENDRA KALET	LAXMINARAYAN PATEL	HIRAKUD /10 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/949/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/2559/2024 ABLAPL/950/2024	PREMANGINI GUAL VS STATE OF ODISHA	DEBADATTA MOHANTY VS	BARGARH /677 /2023 () //
365	D-ABLAPL/2560/2024 ABLAPL/951/2024	VINAY PRAVIN GUAL VS STATE OF ODISHA	DEBADATTA MOHANTY VS	BARGARH /677 /2023 () //
366	D-ABLAPL/2577/2024 ABLAPL/952/2024	TANKADHAR DHARUA VS STATE OF ODISHA	KIRTAN DANG VS	SAINTALA /183 /2012 () //
367	D-ABLAPL/2563/2024 ABLAPL/953/2024	JAYANT KUMAR PAINKRA VS STATE OF ODISHA	DEBADATTA MOHANTY VS	BARGARH /677 /2023 () //
368	D-ABLAPL/2582/2024 ABLAPL/954/2024	SAMNATH BHAGBAN @ SOMANATH BADANAYAK VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	CHITRAKONDA /10 /2024 () //
369	D-ABLAPL/2583/2024 ABLAPL/955/2024	BIPUL GHARAMI VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MOTU /45 /2022 () //
370	D-ABLAPL/2565/2024 ABLAPL/956/2024	SUBRAT KUMAR KARMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /5 /2018 () //
371	D-ABLAPL/2602/2024 ABLAPL/957/2024	SATYARANJAN NAYAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	GHATAGAON /75 /2024 () //
372	D-ABLAPL/2566/2024 ABLAPL/958/2024	JYOTSNA GUAL VS STATE OF ODISHA	DEBADATTA MOHANTY VS	BARGARH /677 /2023 () //
373	D-ABLAPL/2608/2024 ABLAPL/959/2024	SUKANTA MALIK VS STATE OF ODISHA	APURBA DAS VS	AGARAPADA /176 /2023 () //
374	D-ABLAPL/2587/2024 ABLAPL/960/2024	RAJES LIMA @ PINKU LIMA VS	RAGHUNATH BISWAL VS	MOHANA /73 /2023 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/2590/2024 ABLAPL/961/2024	STATE OF ODISHA SUSHIL KUMAR MOHANTY VS STATE OF ODISHA	SNEHASISH BEHERA VS	// SABARANG /296 /2023 () //
376	D-ABLAPL/2619/2024 ABLAPL/962/2024	PAGULU NAIK @ AMLAN BIPLAB SWADESH MOHANTY VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	ANGUL TOWN /86 /2024 () //
377	D-ABLAPL/2592/2024 ABLAPL/963/2024	STATE OF ODISHA GOURANGA SAHU VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	MUDANPUR RAMPUR /152 /2023 () //
378	D-ABLAPL/2620/2024 ABLAPL/964/2024	STATE OF ODISHA PAGULU NAIK @ AMLAN BIPLAB SWADESH MOHANTY VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	ANGUL TOWN /85 /2024 () //
379	D-ABLAPL/2596/2024 ABLAPL/965/2024	STATE OF ODISHA ANANDA NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /58 /2023 () //
380	D-ABLAPL/2621/2024 ABLAPL/966/2024	ONKARNATH BHOI @ PAKO VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BENTKAR (42 MOUZA) UPD CUTTACK () //
381	D-ABLAPL/2601/2024 ABLAPL/967/2024	CHINU @ SETAN MAHAKUD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /27 /2024 () //
382	D-ABLAPL/2294/2024 ABLAPL/968/2024	SANKIRTAN DEEP VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BANGOMUNDA /206 /2023 () //
383	D-ABLAPL/87/2024 ABLAPL/969/2024	HEMALATA MOHAPATRA VS STATE OF ODISHA	SATYAPADA SHARMA VS	SECTOR-3 /97 /2023 () //
384	D-ABLAPL/2622/2024 ABLAPL/970/2024	RINKU BHUE VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BARGARH RURAL /9 /2024 () //
385	D-ABLAPL/754/2024 ABLAPL/971/2024	STATE OF ODISHA SOUMYA SANGEETA NAYAK VS STATE OF ODISHA	BARUNADITYA MOHAPATRA VS	KHANDAGIRI P.S. /578 /2023 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/2629/2024 ABLAPL/972/2024	GUDDU @ NALINIKANTA MOHANTY VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	//0 () //
387	D-ABLAPL/2292/2024 ABLAPL/973/2024	SEKH ABDUL HABIB @ RAJA KHAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	MURIBAHAL /337 /2023 () //
388	D-ABLAPL/2636/2024 ABLAPL/974/2024	HOCHIMINH SASTRI VS STATE OF ODISHA	UMA CHARAN MISHRA VS	JATNI P.S. /21 /2024 () //
389	D-ABLAPL/1140/2024 ABLAPL/975/2024	JADU@ASHOK KUMAR BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	BADAGODA P.S. /591 /2023 () //
390	D-ABLAPL/1390/2024 ABLAPL/976/2024	HEMANTA MANHARE VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /82 /2023 () //
391	D-ABLAPL/2675/2024 ABLAPL/977/2024	RANJAN BISOI VS STATE OF ODISHA	BASUDEV PUJARI VS	KODALA /478 /2021 () //
392	D-ABLAPL/2668/2024 ABLAPL/978/2024	NETRANANDA MANAHIRA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BAUNISUNI /151 /2019 () //
393	D-ABLAPL/2671/2024 ABLAPL/979/2024	ASHISH DAS VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	ANGUL TOWN /85 /2024 () //
394	D-ABLAPL/2688/2024 ABLAPL/980/2024	KAILASH CHANDRA SWAIN @ KAILASH SWAIN VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /41 /2024 () //
395	D-ABLAPL/2702/2024 ABLAPL/981/2024	SK.AJHARUDDIN VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /752 /2023 () //
396	D-ABLAPL/2926/2024 ABLAPL/982/2024	SHYAM SUNDAR PANGI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	CHITRAKONDA /62 /2017 () //
397	D-WPC(OAS)/13/2013	JUGAL KISHORE PATTNAIK	M/S NIRANJAN KAR	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WPC(OAS)/13/2013	VS STATE OF ODISHA AND OTHERS	VS	() //